

SCHEDULE C
REGISTERED TRUSTS
[See section 2 (za)]

1. Shri. Vithoba Temple, Pandharpur, P. T. R. No. A-379 (Sholapur).
2. Shri. Rukmini Temple, Pandharpur (along with all its *Pariwar Devatas*), P. T. R. No. A-365 (Sholapur).
3. The *Pariwar Devatas* of Vithoba, Pandharpur (all the *Pariwar Devatas* registered under a separate trust), P. T. R. No. A-378 (Sholapur).
4. Shri. Vitthal Rukmini Deosthan Committee, P. T. R. No. A-324 (Sholapur) along with P. T. R. Nos. A-161, A-162 and A-163 (Sholapur) amalgamated with the Deosthan Committee by an order of the Court.
5. Shri. Garud Deosthan, P. T. R. No. A-334 (Sholapur).
6. *Samasta Koli Samajachi Mahadev Devasthan* and *Pundlik Devasthan*, Pandhar pur P. T. R. No. A-382 (Sholapur) in so far as this trust relates to the four *Shivlingas* referred to in clause (q) of section 2 of this Act.